

In the matter of CIRP of Padam Motors Private Limited

List of Claims received from Creditors/Stakeholders as on 31.08.2023

Sr. No.	Name of the Creditor	Type of Claim	Claimed Amounts	Accepted Amounts
1	Sapna Cars Private Limited	Financial Creditor	5,08,54,932.00	2,82,29,005.00
	TOTAL		5,08,54,932.00	2,82,29,005.00
1	Excise and Taxation Office, Bathinda (Punjab Government)	Operational Creditor	48,66,16,419.00	40,99,16,971.00
2	Excise and Taxation Department, U.T. Chandigarh	Operational Creditor	1,17,19,24,045.00	1,17,19,24,045.00
3	Workmen and Employees	Operational Creditor	NIL	NIL
	TOTAL		1,65,85,40,464.00	1,58,18,41,016.00
	GRAND TOTAL		1,70,93,95,396.00	1,61,00,70,021.00

BHUPESH GUPTA
INTERIM RESOLUTION PROFESSIONAL
Padam Motors Private Limited (Under CIRP)
Reg. No. IBBI/IPA-002/IP-N00030/2016-17/10067
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